

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-8/2016/1887 /R. Cell

Dated Guwahati the 22nd of December, 2016

Pursuant to the speed test held on 11-12-2016 (Sunday) in connection with filling up of vacancies of Stenographer Grade-I in the subordinate courts of Assam by way of promotion, the High Court has been pleased to promote the following 16 (sixteen) serving Stenographers to Stenographer Grade-I.

They are recommended for appointment in the establishments shown against their names, as indicated below:

Sl. No.	Name of the Stenographer	Present Post & Present Establishment	Post to which promoted & Establishment	Reference Letter No. of Vacancy
	A	B	C	D
1	LALIT HAZARIKA	Steno Grade-II & CJM, Jorhat	Stenographer Grade-I in the office of the D&SJ, Jorhat	JJA./9708/2016 dated 25-11-2016 of D&SJ, Jorhat
2	BIJU SAIKIA	Steno Grade-II & CJM, Golaghat	Stenographer Grade-I in the office of the D&SJ, Golaghat	DJ(G)7165/2016 dated Golaghat 25-11-2016 of D&SJ, Golaghat
3	DIGANTA CHETIA	Steno Grade-II & D&SJ, Lakhimpur	Stenographer Grade-I in the office of the D&SJ, Lakhimpur	DJL/9558/2016 dated North Lakhimpur 25-11-2016
4	MUNINDRA CHAMUA	Steno Grade-II & CJM, Tinsukia	Stenographer Grade-I in the office of the Labour Court, Dibrugarh	LCD.1F/2016/585 Dibrugarh 25-11-2016 of PO of Labour Court, Dibrugarh
5	KALICHARAN NATH	Steno Grade-II & D&SJ, Barpeta	Stenographer Grade-I in the office of the D&SJ, Barpeta	DJB/2219E dated Barpeta 28-11-2016 of D&SJ, Barpeta
6	ASHOK MODI	Steno Grade-II & CJM, Nagaon	Stenographer Grade-I in the office of the D&SJ, Nagaon	DJN /7844 dated Nagaon 28-11-2016 of D&SJ, Nagaon
7	BIPUL BRAHMA	Steno Grade-II & D&SJ, Bongaigaon	Stenographer Grade-I in the office of the D&SJ, Chirang	DJCH.I-XI/2016/2817 dated Kajalgaon, 28-11-2016 of D&SJ, Chirang
8	PRABIN KUMAR KAKATI	Steno Grade-III & CJM, Barpeta	Stenographer Grade-I in the office of the Family Court, Barpeta	F.C.(B)/2016/487 dated Barpeta 28-11-2016 of Principal Judge, Family Court, Barpeta
9	RAMENDRA SINHA	Steno Grade-III & D&SJ, Morigaon	Stenographer Grade-I in the office of the D&SJ, Morigaon	DJM/8836 dated 7-12-2016 of D&SJ, Morigaon
10	RITA RAKSHIT	Steno Grade-III & D&SJ, Dhubri	Stenographer Grade-I in the office of the D&SJ, Dhubri	DJ.XII-9/2009/3549/E dated Dhubri 25-11-2016 of D&SJ, Dhubri


2016/12/16

11	HITESH NATH	Steno Grade-III & D&SJ, Barpeta	Stenographer Grade-I in the office of the D&SJ, Barpeta	DJB/2219E dated Barpeta 28-11-2016 of D&SJ, Barpeta
12	MUSADDIQR RAHMAN MAZUMDER	Steno Grade-II & D&SJ, Kamrup (Amingaon)	Stenographer Grade-I in the office of the D&SJ, Kamrup (Amingaon)	DJKA/2724 dated Amingaon 25-11-2016 of D&SJ, Kamrup (Amingaon)
13	JAJNESWAR NARAYAN DEB	Steno Grade-II & CJM, Bongaigaon	Stenographer Grade-I in the office of the D&SJ, Goalpara	DJG.2016/2731 dated Goalpara 28-11-2016 of D&SJ, Goalpara
14	BHASKAR CHOUDHURY	Steno Grade-II & CJM, Hailakandi	Stenographer Grade-I in the office of the D&SJ, Hailakandi	JHD/V/16/5/2751 dated 25-11-2016 of D&SJ, Hailakandi
15	PORI DAS	Steno Grade-II & CJM, Sonitpur	Stenographer Grade-I in the office of the D&SJ, Sonitpur	DJ(S)6638 dated 25-11-2016 of D&SJ, Sonitpur
16	BAHARUL ISLAM CHOUDHURY	Steno Grade-II & D&SJ, Hailakandi	Stenographer Grade-I in the office of the D&SJ, Hailakandi	JHD/V/16/5/2751 dated 25-11-2016 of D&SJ, Hailakandi

Pursuant to the speed test held on 11-12-2016 (Sunday) in connection with filling up of vacancies of Stenographer Grade-II in the subordinate courts of Assam by way of promotion, the High Court has been pleased to promote the following serving Stenographer to Stenographer Grade-II.

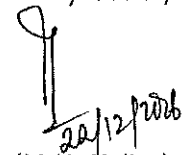
He is recommended for appointment in the establishment shown against his name, as indicated below:

Sl. No.	Name of the Stenographer	Present Post & Place of working	Post to which promoted & Establishment	Reference Letter No. of Vacancy
1	BHASKAR JYOTI BORA	Steno Grade-III & D&SJ, Dibrugarh	Stenographer Grade-II in the office of the D&SJ, Dibrugarh	DJD/7313/16 dated Dibrugarh 25-11-2016

The appointing authorities of the respective establishments are directed to appoint the Stenographers within a period of 7 (seven) days from today, after observing all necessary formalities.

Due to administrative exigency, the Stenographers promoted as Stenographers Grade-I at Serial No. 1, 2, 4, 6, 13, 14 & 15 above will continue to work in their parent establishments after joining as Stenographers Grade-I in the promotional posts and establishments shown in column-C of the table indicated above, until further order. They would draw their pay and allowances from the respective establishments shown against their names in column-C of the said table.

By Order,


(M.K. Kalita)


Registrar (Admin)-cum-In Charge,
Centralized Recruitment

Memo No. HC.XXXVII-8/2016/ 1887A /R. Cell, Dated Guwahati the 22-12- 2016

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Deptt, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.

3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, for favour of information of his lordship.
4. The District & Sessions Judge, Jorhat/Golaghat/Lakhimpur, North Lakhimpur/Barpeta/Nagaon/Chirang/Morigaon/Dhubri/Kamrup, Amingaon/Goalpara/Hailakandi/Sonitpur/Dibrugarh for information and necessary action.
5. The Principal Judge, Family Court, Barpeta for information and necessary action.
6. The Presiding Officer, Labour Court, Dibrugarh for information and necessary action.
7. Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Chief Judicial Magistrate, Jorhat/Golaghat/Tinsukia/Nagaon/Barpeta/Bongaigaon/Hailakandi/Sonitpur for information and necessary action.
9. Deputy Registrar (_____), Gauhati High Court, Guwahati.
10. Assistant Registrar (_____), Gauhati High Court, Guwahati.
11. Administrative Officer (Judl), _____, Gauhati High Court, Guwahati.
- ✓ 12. System Analyst Gauhati High Court, Guwahati. He is requested to upload the notification in the official website of Gauhati High Court immediately under the caption "Notification dated 22-12-2016 regarding promotion of serving Stenographers of the district courts of Assam" with a scroll in the home page.
13. Court Manager, Gauhati High Court, Guwahati.
14. PS to Hon'ble Mr. Justice _____ Gauhati High Court, Guwahati for favour of his lordship's kind information.
15. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
16. CA to Registrar General/Registrar (Vigilance)/Registrar (Admin)/Registrar (Judicial)/Registrar (Establishment), Gauhati High Court, Guwahati.
17. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidam, Guwahati for publication of the notification in the Assam Gazette.
18. The Stenographers concerned for information and necessary action.
19. The High Court Notice Board.
20. The Order File.


 (M.K. Kalita)
 Registrar (Admin)-cum-In Charge,
 Centralized Recruitment
 Gauhati High Court